

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SIMM SAMM HOTELS PRIVATE LIMITED OPERATING IN HOSPITALITY BUSINESS AT
THE WHITE HOTEL, SAHAR ROAD, ANDHERI EAST, MUMBAI AND THE WHITE
HOTEL, KATRA REASI RAOD, KATRA DISTRICT REASI, JAMMU & KASHMIR
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Simm Samm Hotels Private Limited CIN: U55102MH2005PTC158047
2.	Address of the registered office	Office No. 3,4,5,6, Shitladevi Co-op Housing Society, Limited, Opp Indian Oil Nagar, D. N. Nagar, Andheri West, Mumbai - 400 053
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	A. The White Hotel, Sahar Road, Andheri East, Mumbai. B. The White Hotel, Katra Reasi Road, Katra District Reasi, Jammu & Kashmir.
5.	Installed capacity of main products/ services	A. 4 Star hotel with 196 Room Capacity at Mumbai B. 3/4 Star Hotel with 214 Room Capacity at Katra, Jammu & Kashmir
6.	Quantity and value of main products/ services sold in last financial year	FY 2022-23 Total Income: INR 4,92,84,000
7.	Number of employees/ workmen	No employee on role since Insolvency Commencement Date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to Resolution Professional at: Sshpl.cirp@gmail.com team.sshpl@in.gt.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to Resolution Professional at: sshpl.cirp@gmail.com team.sshpl@in.gt.com
10.	*Last date for receipt of expression of interest	*25 January 2024 (Extended from 12 January 2024)
11.	Date of issue of provisional list of prospective resolution applicants	30 January 2024
12.	Last date for submission of objections to provisional list	04 February 2024
13.	Date of issue of final list of prospective resolution applicants	09 February 2024
14.	Date of issue of information memorandum, evaluation matrix and request for Resolution Plans to prospective resolution applicants	10 February 2024
15.	Last date for submission of Resolution Plan	11 March 2024

16.	Process email id to submit EOI	sshpl.cirp@gmail.com team.sshpl@in.gt.com
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*Subject to ratification by the CoC.

Note: The Prospective Resolution Applicants who had submitted their EOI in pursuance to Form- G dated 22 December 2023 as published by the RP are not required to submit fresh EOIs.



Sanjay Kumar Mishra
Resolution Professional for Simm Samm Hotels Private Limited
IBBI/PA-001/IP-P01047/2017-2018/11730
AFA: AA1/11730/02/191124/106341 (Valid till 19/11/2024)
Dreams Complex, 4C-1605, LBS Marg, Bhandup West, Mumbai 400078
Email ID – sshpl.cirp@gmail.com

Place: Mumbai
Date: 12 January 2024